

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(CA)/3(CHE)/2024
Name of Petitioner : Praburaman
& Vs
Name of Respondent : Wizard Tubes & engineered Components Pvt Ltd and Others
Section : Sec 241(1) of CA, 2013

ORDER

Present: Mr. K.Prabhakaran, Ld. Counsel for Petitioner.
Ms. Angaleeswari, Ld. Counsel for Respondents.

Counter is stated to be e-filed but not accepted due to defect.

Ld. Counsel for Respondent is directed to cure the defect and file the hard copy. Copy be served on the mail of the Counsel for the Petitioner.

Rejoinder, if any, be filed within two weeks thereafter.

List the petition for hearing on **04.09.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**